## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 09/(111A)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE PARTIES: M/s. Tendril Financial Services Pvt. Ltd.

M/s. Blue Coast Hotels and Resorts Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1 Ms. Chaitrika Patki Adv. for
1/6 Vidhii Partners Respondent.

(ilb Mr. Rahul Shrivastava)

No.1.

2) Adv. Sægeld.

Adv for.

Adv. Sægeld.

Adv for.

Respondent Nos.

Alv. Shobbana Waghmale.

i b. Mulani & lo.

CP. No. 71/111A/CLB/MB/GOA/2008 CP. No. 73/397-398/CLB/MB/GOA/2008 CP. No. 09 to 14/111A/CLB/MB/GOA/2011

## Common Order

Since these matters are of 2008 & 2011, the parties are directed to complete their submissions on 28th and 29th September, 2016 and they are also directed to file their brief written submissions in respect to all these Company

Petitions two days before final hearing, after exchange of written submissions between the parties.

List this matter on 28th & 29 September, 2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)